

The amount of investment and employment opportunities likely to be created cannot be quantified at this stage as the cases in the respective segments are at their initial/early stages.

Impact of civilian houses adjacent to Army Camps

1769. SHRI D. KUPENDRA REDDY: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that the construction of civilian houses adjacent to Army camps, built 'with permission', creates problems in Army operations; and

(b) if so, the details thereof along with the solutions being worked out by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. SUBHASH RAMRAO BHAMRE): (a) and (b) Government has notified restrictions on construction around defence establishments under Works of Defence Act 1903 and had also issued guidelines for giving No Objection Certificate with respect to construction around defence establishments.

Women in Military Police

1770. SHRI ANIL DESAI: Will the Minister of DEFENCE be pleased to state:

(a) whether Army is mulling to induct women into Military Police;

(b) if so, details thereof;

(c) the criteria for inducting women into the Military Police; and

(d) whether the Ministry will give adequate representation to each State?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. SUBHASH RAMRAO BHAMRE): (a) to (c) Indian Army has a plan for phased induction of women in below Officer Rank in the Corps of Military Police.

(d) It is always the endeavour of the Government that people from all States get opportunity to be represented in the Army.

Provision of equipment, food and clothing for soldiers

1771. SHRI K. RAHMAN KHAN: Will the Minister of DEFENCE be pleased to state:

(a) whether budgetary allocation for Ministry has been made keeping in mind the collusive threat from China and Pakistan;

(b) if so, what special provisions have been made to improve the combat conditions on both the borders;

(c) whether fighting forces in these areas are being provided with nutritious food and clothing suitable for weather conditions to keep them fighting fit; and

(d) measures Government is adopting to keep the morale of the fighting forces high which has been badly hit by the ill effects of the recommendations of the Seventh Central Pay Commission?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. SUBHASH RAMRAO BHAMRE): (a) and (b) Budgetary allocations are provided to the Armed forces to build up capability and prepare for all eventualities. The Armed forces are suitably equipped, trained and organized to uphold and preserve the unity, integrity and sovereignty of the Nation.

(c) Adequate nutritious food and clothing including special rations and suitable clothing to troops deployed in high altitudes, counter insurgency operations are being provided.

(d) The core concerns of the Defence Services with reference to 7th CPC have already been addressed by the Government.

Loss of jobs for ordnance factory employees

1772. PROF. M. V. RAJEEV GOWDA: Will the Minister of DEFENCE be pleased to state:

(a) the number of Ordnance Factories that will be affected by the proposal to award licences to private players for manufacturing items previously manufactured by the Ordnance Factories (OFs);

(b) whether such a move will lead to job losses for those employed in OFs;

(c) if so, whether Government is taking steps to prevent loss of jobs;

(d) whether unions representing these employees have communicated their objections to the Ministry; and

(e) if so, the details thereof and steps being taken by Government to address them?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. SUBHASH RAMRAO BHAMRE): (a) Ordnance Factory will not be directly affected by award of licences to private manufacturers of defence items. However, a decision has been